

been received from Bombay, Madras, Uttar Pradesh, Saurashtra, Jammu and Kashmir, Coorg and West Bengal.

According to information available in this Ministry there is in Bombay, Vallabhbai Stadium (Bombay).

AUXILIARY TERRITORIAL FORCE

657. Shri D. C. Sharma: Will the Minister of Defence be pleased to state:

(a) the number and locations of camps set up so far during the year 1954-55 under the new scheme of the Auxiliary Territorial Force;

(b) the number of persons trained in each of them; and

(c) at what other places such camps are proposed to be organised during the remaining part of the year?

The Deputy Minister of Defence Sardar Majithia: (a) Three camps have so far been held, one each at Simla, Patiala and Bageshwar.

(b) 424 at Simla, 428 at Patiala and 479 at Bageshwar (in District Almora).

(c) The programme of the Auxiliary Territorial Force camps to be held in the ensuing winter has not yet been finalised.

INDUSTRIAL FINANCE CORPORATION

658. Shri Gadlingana Gowd: Will the Minister of Finance be pleased to refer to the reply of starred question No. 727 asked on the 6th March, 1954 and state:

(a) the number of applications further received since that date by the Industrial Finance Corporation from the industrial concerns of the Andhra State for financial aid;

(b) the amount sanctioned in each case; and

(c) the names of the industrial concerns which have drawn the sanctioned loans?

The Deputy Minister of Finance (Shri A. C. Guha): (a) No regular

application has been received by the Corporation since then. One industrial concern however wrote for a loan of Rs. 20 Lakhs and it has been asked by the Corporation to put in a regular application which has not yet been received.

(b) and (c). Do not arise.

ALBERT MUSEUM, LONDON

659. Shri A. M. Thomas: Will the Minister of Education be pleased to state:

(a) whether any request asking for a scheme for alternative accommodation for the Indian Section in the Victoria and Albert Museum, London, has been received by Government from the Director of the Museum;

(b) if so, when was the request received; and

(c) whether Government have taken any steps in the matter?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) No, Sir.

(b) and (c). Do not arise.

SMUGGLING

660. Shri Bishang Keishing: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a large quantity of goods is being smuggled into India through Moreh, outposts in Manipur;

(b) if so, the number of smuggling cases so far detected by the Customs Department at Moreh, Palel and Imphal during 1953-54 and 1954-55; and

(c) the amount realised as fines from the smuggling of goods detected during the years mentioned above?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b). There is no reason to believe that a large quantity of goods is being smuggled into India through Moreh outpost in Manipur. The number of cases of